

- (v) Annual Report of the Indian Institute of Advanced Study, Simla, for the year 1981-82 along with Audited Accounts.
- (vi) Annual Report of the Indian Institute of Advanced Study, Simla, for the year 1982-83 along with Audited Accounts.
2. A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Advanced Study, Simla, for the years 1977-78 to 1982-83.
3. A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) and (2) above.
[Placed in Library. See No. LT-8654/84]
4. (i) A copy of the Annual Report (Hindi and English versions) of the University of Delhi, for the year 1981-82.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the University of Delhi, for the year 1981-82.
5. A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.
6. A copy of the Annual Accounts (Hindi and English versions) of the University of Delhi, for the year 1982-83.
7. A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.
[Placed in Library. See No. LT-8655/84]

Notification under Industries (Development and Regulation) Act

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) : I beg to lay on the Table a copy each of the following

Notifications (Hindi and English versions) under sub-section (2) of section 18AA of the Industries (Development and Regulation) Act, 1951 :—

1. S.O. 547(E) published in Gazette of India dated the 31st July, 1984, regarding extension of period of take over of management of Messrs Swadeshi Cotton Mills, Kanpur, Pondicherry, Udaipur etc. beyond five years.
2. S.O. 556(E) published in Gazette of India dated the 2nd August, 1984 regarding extension of period of take over of management of Messrs Shri Rama Sugars and Industries Limited, Bobili (Andhra Pradesh) beyond five years.
3. S.O. 558(E) published in Gazette of India dated the 2nd August, 1984, regarding extension of period of take over of management of Messrs Sri Rama Sugars and Industries Limited, Seethanagaram (Andhra Pradesh) beyond five years.

[Placed in Library. See No. LT-8656/84].

Notifications under Drugs and Cosmetics Act, Prevention of Food Adulteration Act, Annual Report of and Review on National Institute of Mental Health and Neuro Sciences, Bangalore for 1982-83 and Pharmacy Council of India, New Delhi for 1982-83, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : I beg to lay on the Table—

1. A copy of the Drugs and Cosmetics (Fourth Amendment) Rules, 1984 (Hindi and English versions) published in Notification No. G.S.R. 487 (E) in Gazette of India dated the 2nd July, 1984, under Section 38 of the Drugs and Cosmetics Act, 1940.

[Placed in Library. See No. LT-8657/84.]

2. A copy of the Prevention of Food Adulteration (First Amendment) Rules, 1984 (Hindi and English versions) published in Notification

No. G.S.R. 500(E) in Gazette of India dated the 9th July, 1984 together with corrigendum to the English versions published in Notification No. G.S.R. 612 (E) in Gazette of India dated the 18th August, 1984, under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954.

[Placed in Library. See No. LT-8658/84.]

3. (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 1982-83 along with Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 1982-83.

4. A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-8659/84.]

5. (i) A copy of the Annual Report (Hindi and English versions) of the Pharmacy Council of India, New Delhi, for the year 1982-83 along with Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Pharmacy Council of India, New Delhi, for the year 1982-83.

6. A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-660/84.]

Notifications under Central Excise Rules

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table a copy of Notification No.

G.S.R. 603 (E) (Hindi and English versions) published in Gazette of India dated the 10th August, 1982, together with an explanatory memorandum, issued under the Central Excise Rules, 1944.

[Placed in Library. See No. LT-8661/84.]

Annual Accounts of Statement *re* review, etc. on National Book Trust, India, New Delhi for 1982-83

SHRI P.K. THUNGOON : I beg to lay on the Table—

1. A copy of the Annual Accounts (Hindi and English versions) of the National Book Trust, India, New Delhi, for the year 1982-83 along with Audited Report thereon.

2. A statement (Hindi and English versions) regarding Review by the Government on the accounts of the National Book Trust, India, New Delhi, for the year 1982-83.

3. A statement (Hindi and English versions) showing reasons for delay in laying the Annual Accounts and Audit Report of the National Book Trust, India, New Delhi, for the year 1982-83.

[Placed in Library. See No. LT-8662/84.]

RULES COMMITTEE

Minutes of Sittings

SHRI N.K. SHEJWALKAR (Gwalior) : I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Rules Committee held on the 19th March, 10th August and 7th September, 1981, 5th August, 1982, 18th March, 4th May and 17th August, 1983 and 7th March and 8th August, 1984.

PUBLIC ACCOUNTS COMMITTEE

Two-hundred and twentieth and Two hundred and twenty-fourth Reports

SHRI SUNIL MAITRA (Calcutta North East) : I beg to present the